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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/19/(IB)/2018
NAME OF THE PETITIONER(S) : AMR ENERGY RESOURCES PVT LTD
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	SURASIKA PARTHASARATHY	Counsel for Operational Creditor	<i>Surasika</i>
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ORDER

Counsel for petitioner present. She is directed to send a private notice alongwith a copy of the petition and other documents relied upon to the respondent for appearance and to make submissions and file an affidavit in proof of delivery of notice by the next date of hearing. Put up on 06.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc